

**Central Administrative Tribunal
Ernakulam Bench**

C.P(C) No.180/00025/2020
in
O.A No.180/01087/2017

Monday, this the 5th day of April, 2021

CORAM:

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member

1. P.Rajankutty, Retired Sub Postmaster,
Kundara P.O., Residing at Surabhi, Karicode,
T.K.M, College P.O., Kollam-695 005
2. K.Sarasan, Retired Assistant Postmaster,
Kottarakkara HPO, Residing at Pezhumvila Veedu,
Muttambalam, Pallikkal P.O.,
Kottarakkara – 691 566.
3. K.Radhamani, Retired Sub Postmaster,
Chandanathope P.O., Residing at Vaishanavam,
Kallumthazham P.O., Kilikolloor,
Kollam – 691 004.
4. P.Surendran, Retired Deputy Postmaster,
Kollam HPO, Residing at Indrasailam,
Kottakkakam, Perinad P.O., Kollam – 691 601.
5. B.Umadevi Warriasiar Amma, Retired Sub Postmaster,
Puthoor P.O., Residing at Mulackal Warriam,
Karickal, Karimpinpuzha P.O., Puthoor,
Kollam – 691 507
6. N.K.Vijayan, Retired Public Relations Inspector (Postal)
Kollam HPO, Residing at Priya Nivas,
Kallumthazham P.O., Kilikolloor, Kollam – 691 004.
7. P.Leeladevi, Retired Sub Postmaster, Puthoor P.O.,
Residing at Poonthottathil Veedu, Thazham,
Karimpinpuzha P.O., Puthoor, Kollam – 691 513.
8. G.Sivaprasad, Retired Postmaster, Karunagappaly HO.,
Residing at Divyanagar 65, Manichazhikom, Pattathanam P.O.,
Kollam – 691 021.
9. K.Jayaprakash, Retired Postmaster, Kollam HPO,

Residing at Prasanthi, Kannimel Nagar,
House No.40, Kavanadu P.O., Kollam – 691 003.

10. K.Vijayalekshmi, Retired Deputy Postmaster, Kollam HPO, Residing at Pallipurathu, SKNRA 128-A, Jagathy, Thycaud P.O., Thiruvananthapuram – 695 014.
11. B.Prasannakumari, Retired Sub Postmaster, Kundara P.O., Residing at Priya Nivas, Kallumthazham P.O., Kilikolloor, Kollam – 691 004.
12. P.Suseela, Retired Assistant Postmaster, Kollam HPO, Residing at Hari Nivas, Near Gopikada Junction, Maruthady, Kavanadu P.O., Kollam-691 003.
13. G.Mary Thomas, Retired Sub Postmaster, Thangassery P.O., Residing at Iynikkal House, .3. No.19, Gandhiji road, Chiyyaram, Trissur – 26.
14. K.Sasidharan, Retired Sub Postmaster, Kanajaveli P.O., Kollam, Residing at Thasni Manzil, Panangadu, Near St.Joseph Church, Punalur P.O., Kollam – 691 305.
15. R.Aravindan, Retired Sub Postmaster, Perinad P.O. Kollam, Residing at Sreepadmam, West of KSEB, Murunthal, Perinad P.O., Kollam – 691 601

- Petitioners

(By Advocate: Mr.Vishnu S Chempazhanthiyil)

Versus

1. Shri.V.Rajaragan
(Age & Father's name not known to the petitioners)
The Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 033
2. Shri.Ananta Narayan Nanda
(Age & Father's name not known to the petitioners)
The Secretary and Director General
Department of Posts
New Delhi – 110 001

- Respondents

(By Advocate: Mr.V.A.Shaji,ACGSC)

The CP(C) having been heard on 5th April, 2021, this Tribunal delivered the following order on the same day:

O R D E R (ORAL)**P.Madhavan, Judicial Member**

The learned counsel for the petitioners represented. Respondents have filed an affidavit stating that they have fully complied with the order of this Tribunal vide Annexure R-4 order and only a small amount is to be disbursed to the petitioners.

2. Counsel for the petitioners submits that they have not received money so far and a direction may be given to the respondents to disburse the money without further delay.

3. In view of the submission made by both sides, C.P(C) is closed with a direction to the respondents to release the amount within a period of one month from the date of receipt of a copy of this order. **The CP(C) is closed. Notice, if any, stands discharged.**

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

List of Annexures

Annexure P1 - True copy of the order dated 5.11.2019 in O.A No.180/01087/2017 of the Hon'ble Tribunal.

Annexure P2 - True copy of the legal notice dated 22.6.2020 to the respondents

Annexure R1 - True copy of the Directorate letter No.44-2/2011-SPB II dated 3.12.2019

Annexure P3 - True copy of the representation dated 18.11.2019 submitted by the 1st petitioners

Annexure P3(a) True copy of the representation dated 18.11.2019 submitted by the 6th petitioner

Annexure P4 True copy of communication No.CAT/13/2017 dated 28.5.2020 of the Senior Superintendent of Post Offices, Kollam Postal Division addressed to the 1st petitioner

Annexure P4(a) True copy of communication No.CAT/13/2017 dated 28.5.2020 of the Senior Superintendent of Post Offices, Kollam Postal Division addressed to the 6th petitioner

Annexure R2 - True copy of the order No.BB/56/Dig dated 6.1.2021 issued by the 1st respondent

Annexure R3(1) True copy of the pay fixation memo of 1st applicant P.Rajankutty

Annexure R3(2) True copy of the pay fixation memo of 2nd applicant K.Sarasan

Annexure R3(3) True copy of the pay fixation memo of 3rd applicant K.Radhamani

Annexure R3(4) True copy of the pay fixation memo of 4th applicant P.Surendran

Annexure R3(5) True copy of the pay fixation memo of 5th applicant B.Umadevi Wariasaramma

Annexure R3(6) True copy of the pay fixation memo of 6th applicant N.K.Vijayan

Annexure R3(7) True copy of the pay fixation memo of 7th applicant P.Leeladevi

Annexure R3(8) True copy of the pay fixation memo of 8th applicant G.Sivaprasad.

Annexure P5 - True copy of the Memo No.BB/56/Dig dated 30.12.2020 issued by the Senior Superintendent of Post Offices, Kollam Division \

Annexure P6 - True copy of order dated 5.1.2020 in O.A No.430/2009 of this Hon'ble Tribunal

Annexure P7 - True copy of order dated 13.3.2008 in O.A No.148/2006 of the Hon'ble Central Administrative Tribunal Hyderabad Bench

Annexure P8 - True copy of Memo No.BB/56/Ii dated 23.2.2018 issued by the Senior Superintendent of Post Offices, Kollam Division

Annexure R4- True copy of the order No.BB/56/Dig dated 29.3.2021 issued by the 1st respondent

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